

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.219 – IA/819(AHM)2022
In
CP(IB) 172 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SKE Projects Pvt Ltd
V/s
Jaihind Projects Ltd

.....Applicant

.....Respondent

Order delivered on 13/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :Ld. Adv.

ORDER

IA/819(AHM)2022

None appears for the Applicant.

Learned Counsel appears for the Respondent.

List for hearing on 02.11.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)